

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 204 of 2012

Dated : 26th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Pradesh Rajya Vidyut Nigam Ltd. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s): Mr. Pradeep Misra (for R-2 to R-5)
Mr. Manoj Kr. Sharma

ORDER

At the request of the learned counsel for all the parties, post the matter for
hearing on 17.05.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pg/ak